

## SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Meghalaya High Court.

The office of the Chief Justice of Meghalaya High Court has fallen vacant recently on retirement of Mr. Justice Tarun Agarwala and consequently the working Judge-strength stands reduced to only one against the total Judge-strength of 4. Therefore, appointment to that office is required to be made.

Mr. Justice M. Yaqoob Mir is the senior-most Judge from Jammu & Kashmir High Court and has been serving there since his elevation as a Judge of that High Court in November 2007. Having regard to all relevant factors, the Collegium finds Mr. Justice M. Yaqoob Mir suitable in all respects for being appointed as Chief Justice of the Meghalaya High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that for quite some time there has been no Chief Justice from Jammu & Kashmir High Court.

( Dipak Misra ), C.J.I.

( J. Chelameswar ), J.

( Ranjan Gogoi ), J.

New Delhi,  
April 19, 2018.